

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-106(PB)/2017

IN THE MATTER OF:

Abhinav Steel And Power Ltd. And
Siddhartha Rolling and Energy Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 15.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s) : Mr. P. Nagesh & Mr. Suman Kumar, Advocates

For the Respondent(s) :

ORDER

Arguments heard. Order reserved.

—Sd—

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd—

(R. VARADHARAJAN)
MEMBER JUDICIAL

15.09.2017

VINEET